

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS

Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 11/12/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vibhu Tiwari, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate, Mr. K.K. Gautam, appearing on behalf of Mr. R.P. Goyal, Advocate-on-Record has appeared for respondent Nos.2 to 11. He undertakes to file vakalatnama during the course of the day. Be done positively. The Ld. Counsel has prayed for four weeks' time to file counter affidavit. Be filed.

Service report in respect of respondent Nos.1 and 12 to 14 is still awaited.

List again on 26.2.2016.

(CHIRAG BHANU SINGH)
Registrar